

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 363 OF 2017 &**  
**IA NO. 976 OF 2017 AND**  
**APPEAL NO. 16 OF 2018**

**Dated: 12<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 363 OF 2017 &**  
**IA NOS. 976 & 975 OF 2017**

**In the matter of:**

**GMR Warora Energy Limited**

.... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission &Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajan Poovaya, Sr. Adv,  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

**APPEAL NO. 16 OF 2018**

**In the matter of:**

**Thermal Powertech Corporation India Limited**

.... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission &Anr.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Deep Rao

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

## **ORDER**

List these matters for hearing on **22.01.2019**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice N. K. Patil)**  
**Judicial Member**